

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF (PSION SYSTEMS INDIA PRIVATE LIMITED)

1	Name of the Corporate Person	Psion Systems India Private Limited
2	Date of Incorporation of Corporate Person	27 th July, 1999
3	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U30009KA1999PTC093995
5	Address of the Registered office and Principal office (if any) of Corporate Person	201 Prestige Sigma, Second Floor, No.3 Vittal Mallya Road, Bangalore, Karnataka, India, 560001
6	Liquidation Commencement date of Corporate Person	9 th June, 2026
7	Name, Address Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Kapil Bagadia Address: 204 Antariksh Greens, Plot 8, Sector 45, Near Kanhai, Gurgaon, Haryana-122003 Email Address: bagadiakapil@gmail.com Mobile Number: 9810750095 Registration Number: IBBI/IPA-001/IP-P-02377/2021- 2022/13924
8	Last date for submission of claims	8 th July, 2026

Notice is hereby given that the "Psion Systems India Private Limited" has commenced voluntary liquidation on 9th June, 2026.

bagadiakapil@gmail.com

The stakeholders of "Psion Systems India Private Limited" are hereby called upon to submit a proof of their claims, on or before 8th July, 2026 to the Liquidator at the address mentioned against Item No. 7 above.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.


Kapil Bagadia

Liquidator

Registration Number: IBBI/IPA-001/IP-P-02377/2021-2022/13924

Date: 10th June, 2026

Place: Gurgaon